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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. 41/91.

Dt. of Decision : 18.7.94.

Mr. K. Nageswara Rao

.. Applicant.

Vs

1. Assistant Engineer,
(Trunks), Sanchar Bhavan,
Rajahmundry, E.G.Dist.A.P.

2. Sri K. Sarveswara Rao,
J.T.O. (Bldg & Elec.),
Sanchar Bhavan,
Rajahmundry, E.G.Dist.A.P.

3. Divisional Engineer,
Telecom, (Mtc),
Rajahmundry, E.G.Dist.

.. Respondents.

Counsel for the Applicant : Mr. G.V.L.N. Murthy (NOT PRESENT)

Counsel for the Respondents: Mr. N.R. Devaraj, Sr. CGSC.

CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.)

THE HON'BLE SHRI A.B. GORTHY : MEMBER (ADMN.)

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8/11/94
me

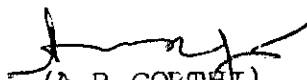
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O.A.41/91

X As per Hon'ble Shri A.V.Haridasan, Member (Judl.) X

None for the applicant. On several previous occasions also neither the applicant nor his counsel appeared. It is evident that the applicant (is) not (interested) in (pursuing) this case and that the application is dismissed for default. No order as to costs.


(A.B.GORTHII)
Member (Admn.)


(A.V.HARIDASAN)
Member (Judl.)

Dated: 18th July, 1994


(Dictated in Open Court)

sd


Deputy Registrar(Judl.)

Copy to:-

1. Assistant Engineer, (Trunks), Sanchar Bhavan, Rajahmundry, EGDT, A.P.

- 
2. Divisional Engineer, Telecom(MTCE), Rajahmundry, EGDT.
 3. One copy to Sri. G.V.L.N.Murthy, advocate, 2-1-566/B/1, Mallakunta, Hyd-44.
 4. One copy to Sri. M.R.Devaraj, Sr. CGSC, CAT, Hyd.
 5. One copy to Library, CAT, Hyd.
 6. One spare copy.

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Approved by:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR. A. V. HARIDASAN: MEMBER (J) ✓

AND

THE HON'BLE MR. A. B. GORTHY : MEMBER (A) ✓

Dated: 18/7/94 ✓

~~ORDER/JUDGMENT.~~

~~M.A./R.P., C.P. NO.~~

O.A. NO.

41/91 ✓

~~T.A. NO.~~

~~(W.P. NO.)~~

Admitted and Interim Directions
Issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as Withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs. ✓

Central Administrative Tribunal
DESPATCH
25 JUL 1994
HYDERABAD BENCH

18/7/94 2007